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ITEM NO.35

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.113/2015

(Arising out of impugned final judgment and order dated 12/09/2014

in WP No. 253/2007 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SHAMBHOO NATH AND ANR

Petitioner(s)

VERSUS

RAM PIYARE AND ORS

Respondent(s)

(With interim relief and office report)

Date : 28/04/2017 This petition was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE DIPAK MISRA

HON&#39;BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) Mr. Pradeep Kant, Sr. Adv.

Mr. Divyansh Sahay, Adv.

Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.

Mr. Manoj Swarup, Adv.

Ms. Lalita Kohli, Adv.

Mr. Abhishek Swarup, Adv.

for M/s Manoj Swarup & Co.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

The interim order passed on the earlier order to continue.

(Chetan Kumar)

Court Master (H.S. Parasher)

Court Master